

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.111 of 2013**

**Dated : 21<sup>st</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Snam Alloys Pvt. Ltd. & Ors. .... Appellant(s)**

**Versus**

**M/s. Joint Electricity ..... Respondent(s)**  
**Regulatory Commission & Anr.**

Counsel for the Appellant(s) : Proxy counsel for  
Mr. Buddy A. Ranganadhan

Counsel for the Respondent (s) : Mr. Varun Pathak for R-1  
Mr. J. Sreedharan &  
Mr. Anish Garg (Reps.) for R-1  
Mr. Aristotle for  
Mr. V.G. Pragasam for R-2

**ORDER**

As agreed by the learned counsel for the parties, post the matter for  
hearing on **22.11.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**